

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1747/97

New Delhi, this the 15th day of Dec., 1997

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

IN THE MATTER OF:

1. Siya Ram
S/O Sh. Gulzari Lal
R/O A-38, Mukundpur Village
New Delhi-42
2. Rishi Pal
S/O Sh. Chunni Lal
R/O E-459, Jahangirpuri
New Delhi.
3. Lala Ram Verma
S/O Sh. Hukam Singh
R/O 230 A Railway Road
Shadi Nawagar Azadpur
Delhi-33
4. Nand Kishor
S/O Sh. Devi Dass
R/O 1130, Ram Bagh Delhi-34
5. Raj Bali
S/O Sh. Ram Partap
R/O 316/1, Railway Colony
Shakurpur Basti, New Delhi
6. Brij Mohan
S/O Late Sh Gian Dev
R/O B-39, Nehru Vihar
Timar pur, New Delhi-54
7. Ramjit Gupta
S/O Sh. C. Gupta
R/O N-130/51, Patel Chest
Dhakka Village
Delhi-9
8. Estag Khan
S/O Guffer Khan
R/O H.No. W 21/A 198, R Block
Maya puri, Delhi
9. Shishu Pal
S/O Sh. Ghure Lal
R/O E 1135, Jahangirpuri Delhi-33
10. Bijender Kumar Sand N. 5019
S/O Sh. Ganga Ram
R/O Village Sarai Pipal Thala
Delhi-33.
11. Hari Chand
S/O Sh. Duli Chand
H.No. 85, Sarai Pipal Thalla
Delhi-33

12. Hira Lal
S/O Jiya Varu
R/O Sangam Park
Bada Nag Ke pass
New Delhi 28
13. Gaj Raj Singh
S/O Sh. Hans Raj Singh
R/O N 25/C 100 Lal Bagh
GT Road Azad pur Delhi
14. Mahesh Chander
S/O Sh. Shankar Lal
R/O Opp. Ayurvedic Hospital
Hader pur Delhi Chingi No. C 425-866)
Delhi.
15. Charan Jit Singh
S/O Late Sh Kartar Singh
R/O D-273 Jahangirpuri
Delhi-33
16. Pitamber Singh
S/O Ramakant Sharma
R/O F-II-135. Mangolpuri
New Delhi
17. Sharda Parshad
S/O Sh. Birbal Singh
R/O C-1297, Jahangirpuri
Delhi.
18. RAM KISHOR
S/O Sh. Ban Ram
R/O H.No. 160, Shadi Nagar
Azad pur Delhi.
19. Ram Kirpal
S/O Sh. Ram Nivan
C-1406, Jahangirpuri
Delhi-33
20. Ram Kishan
S/O Sh. Ram Sunder
R/O E-1774 Jahangirpuri
New Delhi
21. Netra pal
S/O Sh. Bhudi Singh
R/O JJ No. AN 88
Indira Vikash Colony
Opp. Nirnkari School
New Delhi
22. Jitender Kumar Sharma
S/O Sh. P.D. Sharma
R/O JJ Camp No. N-41 D 4-32
Samaipur Badli, New Delhi.

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23. Lal Singh
S/O Sh. Ram Chand
R/O Village Jinda Pur
Delhi
24. Krishan Kumar
S/O Sh. Narain Kumar
R/O C-14 A.T.Mill
Staff Quarters ,Azadpur
New Delhi
25. Govershan Parshad
S/O Sh. Sahabadin
R/O , 15 Mahatma Gandhi Road
Kewal Park, New Delhi
26. Ram Niwas
Sanad No. 4835
R/O Sitla Prasad Ozh.
75, Rameshwar Nagar, Azadpur Delhi.
27. Parmeshwar Pashwan
S/O Sh. Sarju Pashwan
R/O KH 261, Kirti Nagar
Lakkar Mandi
Near Fire Brigade New Delhi-15
28. Ram Parbodh Singh
S/O Sh. Ram Chander Singh
R/O V-30, Purana Nangal
Delhi-Cant-10.
29. Umesh Pandey
S/O Sh. Arjun Pandey
R/O Bishan Koyla Depot
WZ 908 B Naraina Village
Ring Road New Delhi-28
30. Ashik Ali
S/O Sh. Gardar Mian
R/O Address: PS Naraina
ACP Office
New Delhi-28
31. Deep Narain
S/O Sh. Bhuvneshwar
R/O JJ Colony. ES-2 Khyala
New Delhi.
32. Nawal Kishor
S/O Ram Parbodh Singh
R/O B-612 Hari Nagar
Ghnata Ghar New Delhi
33. Raghu Nath Singh
S/O Itwari Lal
R/O Jhugi No. W 86/166, Inderpuri
Halt Shashtri Park
New Delhi-12
34. Ram Palat
S/O Vaiju Dass
R/O C-183, Sanjay Camp
Jughi No. W-159/81, Naraina Industrial Area
New Delhi-22

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35. Ramakant
s/o Shri Avadh Narain
R/o JJ Camp No. 41
D4-32, Samaipur Badli
Delhi-46.
36. Ram Surat Gupta
R/o House No. 16,
Harijan Savak Sangh
Kingsway Camp
Delhi-9.
37. Kalu Ram
R/o Shalimar Bagh
Behind B.N. East Dayal
School, Delhi.
38. Ishwar Singh
s/o Shri Bishamber Dayal
K-365, Jahangirpuri
Delhi.
39. Shob Ram
R/o 2/B, Kewal Park
Azadpur
Delhi-31.

40. Sudesh Kumar r/o S-1/IA,
Vijay Naar, Double Storey, Delhi.
41. Rajinder Prasad r/o N.3, Opp. Mini Club,
Vijay Nagar, Delhi.
42. Babu Ram s/o Sh. Nanua Ram,
r/o G-394, Jahangirpuri, New Delhi.
43. Prem Dev Singh s/o Johar Singh,
r/o Gali No.3, Kaushik Enclave,
Nathu Pura, Kund, Burari, Delhi.

..Applicants

(By Advocate: Sh. S.K.Gupta)

Versus

Govt. of N.C.T. of Delhi through

1. Chief Secretary,
5, Sham Nath Marg, Delhi.
2. Director General,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden, New Delhi.
3. Commandant, Delhi Home Guards
& Civil Defence, CTI Complex,
Raja Garden, New Delhi.

..Respondents

(By Advocate: Shri Jog Singh)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)

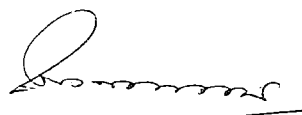
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This OA has been filed on behalf of 40 petitioners working in Home Guards whose services have been threatened to be terminated by an order dated 9.7.1997 stating that the petitioners are given notice for termination for the purpose of preserving the voluntary character of organisation. The operation of the said order was stayed by the interim order by this court in view of the fact that the judgement in similar matters were reserved for pronouncement. In all the connected matters judgement has already been given on 12.12.1997 vide OA No. 1753/97 etc. in the matter of I.S. Tomar & Ors. vs. UOI & Ors.

2. In view of the final disposal of the said case it is clarified that the reliefs given to the petitioners therein shall also be applicable to the petitioners in this case as well wherever it is applicable.

3. After notice respondents have filed their reply and copy thereof has already served on the petitioner. Since this matter is covered, we do not intend to detain the same further on Board and dispose of this applying ratio and directions in the above said case to the present case as well.

4. With this, this OA is dispose of with no order as to costs.


(S.P. Biswas)
Member (A)
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(Dr. Jose P. Verghese)
Vice-Chairman (J)